

**RAJASTHAN HIGH COURT, JODHPUR**  
**ORDER**

No. S.O. /07/2015

Dated 28/07/2015

It is hereby directed that with effect from 1<sup>st</sup> August, 2015, the parties will be required to give the name of the District on the top of the file and that the Registry will maintain the District-wise record of the filing of the case.

The Registry will also ensure that at the time of filing of the case, a note be put as to whether the High Court of Rajasthan at Jodhpur or at its Bench at Jaipur has jurisdiction to entertain the matter.

BY ORDER


  
REGISTRAR GENERAL

No.Gen/XIX/Misc/809/2015/ 966

Dated 28/07/2015

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn.)/(Classi.)/(Vigilance)/(Rules)/(Writs), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Registrar-cum-CPC, Rajasthan High Court, Jaipur
3. The Officer on Special Duty ( F&I), Rajasthan High Court, Jodhpur
4. The Deputy Registrars (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur
5. The Deputy Registrars (Admn.), Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All the Assistant Registrars, Raj. High Court, Jodhpur / Jaipur Bench, Jaipur.
7. All Administrative Officers Judicial, Judicial Side, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
8. All Courts Masters, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
9. All the Stamps Reporters, Stamps Reporters Section, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
10. Senior Librarian, Library Section, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
11. The Chairman/ Secretary, Bar Council of Rajasthan, Jodhpur
12. The President, Rajasthan High Court Advocates' Association, Jodhpur.
13. The President, Rajasthan High Court Lawyers' Association, Jodhpur.
14. The President, Rajasthan High Court Bar Association, Jaipur
15. Notice Board.

  
REGISTRAR GENERAL

Copy forwarded to the following with request to place the same before His / Her Lordship for favour of kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. The Private Secretary to Hon'ble Mr./Dr./Mrs./Kumari/Miss Justice \_\_\_\_\_, Judge,  
Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.

  
REGISTRAR GENERAL